

MOST URGENT.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001

No.HHC/MIG/ STAT/Action Plan/2018-19/-

Dated: Shimla the 12th April, 2018.

From

The Registrar General
High Court of Himachal Pradesh,
Shimla171001

To

✓ All the Judicial Officers (by name)
in Himachal Pradesh.

Sub:-

Action Plan 2018-19 for reducing pendency of five years old cases, cases of under trial prisoners and other priority cases.

Sir,

I have been directed to request you to regularly monitor institution, disposal and pendency of the cases pertaining to your Court on the **National Judicial Data Grid**. Further, you are requested to keep track of the cases turning 10 years old as well 5 years old and dispose of the cases more than 10 years old shown on NJDG by 30.9.2018, more than five years old (NJDG) by 31.3.2019. Besides, all the Judicial Officer should put in their best efforts to dispose of targeted under trial cases within targeted period and in case of inability to dispose of the same within stipulated period, reasons thereof be furnished and further minimum extension of time be sought in respect of those cases from the Hon'ble High Court of Himachal Pradesh.

Further, priority in expeditious disposal be accorded to the cases concerning offences against women, children, marginalized sections of the society, differently abled persons, cases of senior citizens, cases under Prevention of Corruption Act, 1988.

You are also requested to monitor and ensure that the pendency of the priority cases aforementioned in respective courts does not mount and is reduced as far as possible.

Henceforth, all the statistical statements pertaining to institution, disposal and pendency of cases in terms of data available on National Judicial Data Grid, after ensuring its accuracy as per actual position, through email on **vigilancehphc@gmail.com** as well hard copies be submitted to the Registry of Hon'ble High Court. Progress Report on the Action Plan 2018-19 be also submitted on monthly basis through aforesaid mode.

This may be treated as most urgent and followed in letter and spirit.

Yours faithfully, (

(Arvind Malhotra)
Registrar (Vigilance)

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